

GOVERNMENT OF INDIA
MINISTRY OF INFORMATION & BROADCASTING
RAJYA SABHA

UNSTARRED QUESTION NO. 1375

TO BE ANSWERED ON 06.12.2024

INTERFERENCE BY MALICIOUS FOREIGN ELEMENTS ON SOCIAL MEDIA PLATFORMS

1375. SHRI SAKET GOKHALE:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government has detected any cases since 2020 till date where malicious foreign elements are misusing social media platforms and their algorithms to influence the content seen by Indian users on these platforms; and

(b) if so, the details thereof as well as the action taken to prevent this?

ANSWER

MINISTER OF STATE FOR INFORMATION AND BROADCASTING & PARLIAMENTARY AFFAIRS

(DR. L. MURUGAN)

(a) & (b): Government's objective is to ensure an Open, Safe & Trusted and Accountable Internet for its users. In line with these objectives, the Government has notified the Information Technology (Intermediary Guidelines and Digital Media Ethics Codes) Rules, 2021 ("IT Rules, 2021") under the Information Technology Act, 2000, Part-II of which, relating to intermediaries including social media intermediaries, is administered by Ministry of Electronics and Information Technology (MeiTY). Government has from time to time taken steps to ensure that the intermediaries including the social media intermediaries remain accountable and transparent to the citizens for their services in India.
